

In the Central Administrative Tribunal  
Calcutta Bench

OA No.248 of 1996

present : Hon'ble Mr. D. Purkayastha, Judicial Member

Subhasis Ghosh & Anr.

.... Applicants

Vs.

- 1) Union of India, through the General Manager, S.E. Railway, Garden Reach, Calcutta.
- 2) Chief Personnel Officer, S.E. Railway, Garden Reach, Calcutta.
- 3) Dy. Controller of Stores, S.E. Railway, Kharagpur, P.O. Kharagpur.

.... Respondents

For the Applicant : Mr. P.K. Munsi, Ld. Advocate

For the Respondents: Mr. P. Chatterjee, Ld. Advocate

Heard on : 8-7-98

Date of Judgement : 8-7-98

ORDER

Ld. Advocate Mr. Munsi submits that he does not want to proceed with the case since applicant has got relief as prayed for in the application. Accordingly, application is disposed of.

( D. Purkayastha )  
Member (J)